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(2012) 10 P&H CK 0158

High Court Of Punjab And Haryana At Chandigarh

Case No: CWP No. 6123 of 2012

Suresh Kumar APPELLANT

Vs

State of Haryana and

Others

Date of Decision: Oct. 9, 2012

Citation: (2012) 10 P&H CK 0158

Hon'ble Judges: Augustine George Masih, J

Bench: Single Bench

Advocate: D.S. Patwalia, Mr. Sat Narain Yadav, Mr. Suresh Kumar Redhu, Mr. Pritam Saini,

Mr. Ravi Pratap Singh, Mr. Sandeep Singh Ghangas and Mr. Rakesh Lathwal, for the

Appellant; Harish Rathee, D.A.G., Haryana, for the Respondent

Judgement

Augustine George Masih, J.

For orders see judgment of even date passed in CWP No. 11270 of 2011 titled as ASI Ram Singh and others vs. State of Haryana and others.